

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 93 of 1995

Thursday, this the 11th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S. Muthusamy, S/o Sadayandi,
Scientist S-2, Central Marine
Fisheries Research Institute,
Cochin - 682 014.

.. Applicant

(Party in person)

Vs

- 1 The Director,
Central Marine Fisheries Research Institute,
Cochin- 14.
- 2 The Secretary,
Indian Council of Agricultural Research(ICAR),
Krishi Bhavan,
New Delhi - 110 001.
- 3 Union of India represented by its Secretary,
Ministry of Agriculture,
Krishi Bhavan, New Delhi-110 001.

.. Respondents

By Advocate Mr P Jacob Varghese, Addl.CGSC.

By Advocate Mr N. Nagaresh, Amicus Curiae.

The application having been heard on 11th April 1996,
the Tribunal on the same day delivered the following:

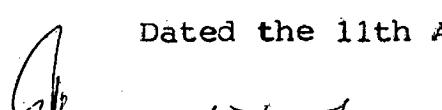
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

After the matter was argued at length by both
sides, applicant has filed a statement seeking leave
to withdraw the application with freedom to file a
properly constituted application. Reserving freedom
to do so, we grant leave and dismiss the application.

No costs.

Dated the 11th April, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN